

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1259
ANSWERED ON:29.07.2003
STRENGTHENING OF PANCHAYATI RAJ INSTITUTIONS
DHANI RAM SHANDIL;RAJO SINGH;VSM (RETD.) COL. CHOUDHARY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funding policy for the Panchayati Raj Institutions has been finalised in States;
- (b) if so, the details thereof, State-wise;
- (c) the funds allocated to Panchayati Raj Institutions during 2002-2003 and 2003-2004, head-wise and State-wise;
- (d) whether more autonomy to Panchayats would be given to ensure better functioning in the villages;
- (e) if so, the details thereof;
- (f) whether the Government have laid down guidelines for allocation of funds to various States for Infrastructure development;
- (g) if so, the details thereof; and
- (h) if not, the time by which these are likely to be finalised and circulated?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

- (a) to (h) Information is being collected.